

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(THIRTY-THIRD REPORT)

(PRESENTED ON 24-2-1987)

The Business Advisory Committee held a sitting on Tuesday, the 24th February, 1987.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Discussion on Motion of Thanks on the President's Address. | 10 hours |
| | [Discussion to conclude on 2nd March, 1987. Prime Minister to reply on 3rd March, 1987 immediately after Question Hour] |
| (2) The Delhi Municipal Corporation (Amendment) Bill, 1987 (Replacing the Ordinance).
(Consideration and passing) | 1 hour |
| (3) The Factories (Amendment) Bill, 1986.
(Consideration and passing) | 2 hours |
| (4) The Merchant Shipping (Second Amendment) Bill, 1986.
(Consideration and passing) | 1 hour |
| (5) The Cotton, Copra and Vegetable Oils Cess (Abolition) Bill, 1986.
(Consideration and passing) | 2 hours |
| (6) The Mental Health Bill, 1986, as passed by Rajya Sabha.
(Consideration and passing) | 2 hours |

3. The Committee further recommend that in order to provide time for completion of urgent financial business:—

- (i) Half-an-hour discussions, discussions under Rule 193 or discussions on No-Day-Yet-Named Motions might be taken up at 6 P.M.; and
- (ii) normally not more than one half-an-hour discussion might be put down in a week and discussions under Rule 193 or No-Day-Yet-Named Motions might be allowed only on very important subjects till the disposal of financial business.

NEW DELHI;
February 24, 1987
Phalguna 5, 1908 (Saka)

(BAL RAM JAKHAR)
Chairman,
Business Advisory Committee.